

SIKKIM



GOVERNMENT

GAZETTE

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

Gangtok

Friday 11th April, 2025

No. 94

**HIGH COURT OF SIKKIM
GANGTOK**

No. 03/HCS

Dated: 04/4/2025

NOTIFICATION

In continuation to Notification No. 53/Confdl/HCS dated 09/12/2024, it is hereby notified for general information that **15th April 2025 (Tuesday)** shall be observed as holiday for the **High Court of Sikkim** on account of **Poila Baisakh**.

By Order,

**REGISTRAR
HIGH COURT OF SIKKIM**